

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No.16216 of 2019

Odisha State Legal Services Authority ***Petitioner***

Mr. Gautam Mishra, Senior Advocate
Amicus Curiae

-versus-

State of Odisha and Others ***Opposite Parties***

Mr. M.S. Sahoo
Additional Government Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE S.K. PANIGRAHI

ORDER
22.06.2021

Order No.

11. 1. This matter is taken up by video conferencing mode.
2. Mr. M.S. Sahoo, learned Additional Government Advocate seeks and is granted time till 16th August, 2021 to file an affidavit as already directed on 24th March, 2021 with an advance copy to Mr. Gautam Mishra, learned Amicus Curiae, so that he may be in a position to respond to it by the next date.
3. List on 23rd August, 2021.

(Dr. S. Muralidhar)
Chief Justice

(S.K. Panigrahi)
Judge